

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 501/2018 in
O.A. No. 2002/2017

The 20th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Pankaj Jain
S/o Late Sh. Shikhar Chand Jain,
Working as Income Tax Officer
Aayakar Bhawan, Plot No. A-2D
Sector-24, Noida, U.P.-201301.
2. Y.N. Saxena
S/o Sh. D.N. Saxena
Working as Income Tax Officer
Ward No. 2(2), Noida, U.P.-201301.
3. Amresh Kumar
S/o Sh. K.C. Srivastava
Working as Income Tax Officer
CGO-II, Near Old Hapur Chungi
Ghaziabad, U.P.-201002 .. Petitioners

(By Advocate : Shri Sanjay Visen)

Versus

1. Mr. Hasmukh Adhia
Revenue Secretary,
Ministry of Finance,
Government of India
North Block, New Delhi, PIN-110001.
2. Mr. Sushil Chandra
The Chairman, CBDT
Government of India,
North Block, New Delhi
PIN-110001.
3. Mr. Abhay Tayal
The Pr. Chief Commissioner of Income Tax,
U.P. (West) & Uttarakhand, Kanpur,
U.P.-208001. .. Contemnors/Respondents

(By Advocate : Shri Manjeet Singh Reen)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this CP taken up for hearing, learned counsel appearing for the applicants submits that after the CP has been filed, the respondents have promoted the applicants though not exactly as per the interim orders of this Tribunal.

2. In the circumstances and in view of the promotion of the applicants and as the applicants' counsel is not pressing the CP, the same is closed and notices are discharged. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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